NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/54/2016

NAME OF THE PETITIONER(S)

: M. Othiswami & Another

NAME OF THE RESPONDENT(S)

: Vijaya Raja Agro Hi-Tech Private Limited & 4 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ROWAN RAJASTKARAN

PROXY COUNSEL

Top

PETITIONER

An. 1

<u>ORDER</u>

Proxy representing the counsel on record for petitioner present and stated that the counsel could not attend before the Tribunal due to personal inconvenience. He prayed for time to make submissions. Counsel for respondents present. Time is extended at request. Put up on 18.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)

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